

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1545
ANSWERED ON:21.07.2014
LAND UNDER DELHI AIRPORT AUTHORITY
Singh Shri Ganesh

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the land belonging to Delhi Airport Authority has been leased out to a private company at concessional rate;
- (b) if so, the details thereof and the reasons therefor and the name of the company to which the land has been leased out; and
- (c) whether the Government proposes to conduct an inquiry into the matter and if so, the details and the present status thereof?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) & (b): Yes, Madam. Airports Authority of India (AAI) has leased out the Delhi Airport Land to a Joint Venture Company, M/s Delhi International Airport Pvt. Ltd, (DIAL) (in which AAI has 26% stake) for Operation, Management & Development of the IGI Airport, New Delhi. (c): No, Madam. However, the Comptroller & Auditor General of India (C&AG) has carried out and laid its Performance Audit Report No. 5 of 2012-13 in Parliament on 17.08.2012 on the subject `Implementation of Public Private Partnership (PPP) - Indira Gandhi International Airport, Delhi which includes issues related to leasing of land to DIAL.